

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 08.02.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/322/2024, IA (IBC)/323/2024 in CP (IB) No.20/7/HDB/2019
NAME OF THE COMPANY	Lanco Solar Pvt Ltd
NAME OF THE PETITIONER(S)	Axis Bank Ltd
NAME OF THE RESPONDENT(S)	Lanco Solar Pvt Ltd
UNDER SECTION	7 of IBC

**ORDER**

**IA (IBC)/322/2024**

**Present:** Ld. Counsel Mr. Shreyas Lele for the Liquidator.

This is an application filed by the Liquidator for extension of Liquidation period by 90 days. Keeping in view, the submissions made in the Application the liquidation period is extended w.e.f., 01.01.2024 to 31.03.2024. Accordingly, this application is allowed and disposed of.

**IA (IBC)/323/2024**

**Present:** Ld. Counsel Mr. Shreyas Lele for the Liquidator.

This is an application filed by the Liquidator to take on record the 10<sup>th</sup> progress report. Progress report is taken on record. Accordingly, this application is allowed and disposed of.

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**